

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH AT PUNE.

ORIGINAL APPLICATION NO. 133/2024 WZ
(EARLIER O.A. NO. 263/2024 PB.)

Zuber
V/s
State of Maharashtra

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Adv.S.B.Vaidya



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Collector Office Pune (Revenue Branch)

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No. PRH/ WS / /2024

Dated- /09/2024

To,

Hon'ble Registrar,
NGT (WZ) Pune.

Subject:- O.A No. 153/2024
Zuber V/s State of Maharashtra

(Earlier O.A. No. 263/2024 P.B.)

Reference:- Order dt.17.05.2024 passed by of Hon'ble NGT
Principal Bench Delhi.

Respected Sir,

It is respectfully submitted that, by order dated 17.05.2024, the Hon'ble Tribunal Principal Bench Delhi constituted a Joint committee comprising District Magistrate and Deputy collector, Pune and directed them to visit the site in question, collect relevant information and if found any changes in the nature of green belt and damage to environment by Karia Builder at Survey No.7/1b,7/2,Konarka Puram Co-operative Society Ltd. kondhwa khurd, Pune and submit a factual report giving all details before Western Zone Bench Pune.

In view of the above order, the Sub Divisional Officer Haveli, Subdivision Pune was directed to visit the site and submit factual report. Accordingly Sub Divisional Officer Haveli has submitted the report which is as under -

The site in question is located at Survey No.7/1b,7/2,Konarka Puram Co-operative Society Ltd. kondhwa khurd, Pune, in the jurisdiction of Pune Muncipal Corporation. The said Society was formed in the year 1994. It appears from the sanctioned plan by PMC that at the eastern side of the said Society there is compound wall of the society. At the eastern side of the compound wall, there is a green belt about of 50 to 60 feet width which is earmarked for Nala garden development. Near the said green belt area, there is a flowing Nala. However a protective wall is erected by PMC between the Nala and the green belt area. In that green belt area there are old trees, bushes and fall grass. Tree cutting and plotting in the said green belt area was not seen and the Nala was found in its natural condition.

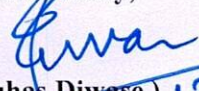
The Executive Engineer, PMC by letter dt.23.08.2024 communicated that there is no construction on the eastern side of compound wall i.e. on Nala garden shown in the sanctioned plan which is earmarked as Nala garden-NG-12. Report of PMC, Photographs of the site in question is

as annexed herewith. It is submitted that, as the site in question falls under the jurisdiction of Pune Municipal Corporation, report from PMC in this regard should also be called.

You are requested to present the above report before the Hon'ble Tribunal on scheduled date.

Thanking You,

Yours Faithfully,


(Dr. Suhas Diwase)
District Collector and
District Magistrate Pune

13/9/24

Executive Engineer Office
Construction Development Department
Zone No.5 Pune Municipal Corporation
Ja.No. d. 3177 23/1/2027
Dt.23.08.2024

To,
**Hon'ble Tehsildar Revenue,
Collector Office Pune,**

Subject:- Hon. National Green Tribunal Original Application No. 263/2024 regarding submission of report.

Reference:- Letter dated 21/08/2024 Ja.No.Zamin-1/Kavi/1135/2024.

In view of the O.A 263/2024 filed before Hon'ble Pune Green Tribunal Pune and as per the order passed by The Hon'ble Tribunal on 17.05.2024 it is submitted under,

As per the complaint filed by Pune Peth Kondhwa S.No.7/1B, 7/2 Konark Puram Co-operative Society, Developer at Housing Society against Mr. NC Kariya Builders regarding the construction of the building by blocking the drain and making unauthorized plotting. Accordingly, we are submitting the site inspection report of the office here as follows.

1. Pune Peth Kondhwa Khurd S.No. 7/1/C2+D+EF (Part), 7/2 Sub Plot No. 1 to 11 on the property the developer Shri.N.C. Kariya Builders and Architect Shri. Sunil Hingmire, Original permission obtained vide letter of consent No. CC/2554 dated 25/03/1994 through and re-approval dated CC/2356 dated 09/11/2012.

2. Pune Peth Kondhwa Khurd S.No. 7/1/C2+DEF (Part), 7/2 Sub Plot No 1 to 11 Konark Puram Co.O. Housing Society dt. 22/08/2024, at the time of inspection of the site it is found that, the distance to the approved construction building on the east side of the said property is 7.01 m and is actually bordered on the site. There is a Nala Garden NG-12 on the eastern side of the wall and no construction was found on it.

3. As indicated by the width of the drainage basin in the prime move map, there is a flowing drain in front of the said property.

Sign XXX
**Superintending Engineer
Construction Development
Department Pune Municipal
Corporation**





